

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LOKAA DEVELOPER PRIVATE LIMITED
OPERATING REAL ESTATE/CONSTRUCTION INDUSTRY AT TAMIL NADU
(Under Sub-Regulation (1) of Regulation 36 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Lokaa Developer Private Limited CIN: U70200TN2011PTC082157 PAN: AACCL0960F
2.	Address of the registered office	As per MCA Website: 14, 2nd Main Road, Kannapan Nagar Extension, Thiruvanmiyur Chennai - 600041.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	M-One Project site at 200 feet Road, Ramdass Nagar, Kolathur, Madhavaram Main Road, Ponniammanmedu, Chennai - 600110.
5.	Installed capacity of main products/ services	The Corporate Debtor operates in the Industry of Real estate/Construction. Presently the CD has only 1 Project on hand namely M-One at Madhavaram Chennai. The Project is a multistorey Apartment with a built-up area of 4 Lakh square feet (approx) consisting of 234 Residential flats. The construction of the Project is 80%-85% (approx.) completed and nearly 90% of the Flats are sold to Homebuyers.
6.	Quantity and value of main products/ services sold in last financial year	Not available. The last audited Financials is available for Financial Year 2021-22.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by sending an email to lokaa.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and Detailed Invitation for Expression of Interest can be sought by sending an email to lokaa.cirp@gmail.com
10.	Last date for receipt of expression of interest	31 st August, 2024
11.	Date of issue of provisional list of prospective resolution applicants	On or before 10 th September, 2024
12.	Last date for submission of objections to provisional list	On or before 15 th September, 2024
13.	Date of issue of final list of prospective resolution applicants	On or before 25 th September, 2024
14.	Date of issue of Information Memorandum, Evaluation Matrix and request for resolution plans	On or before 30 th September, 2024
15.	Last date for submission of resolution plans	On or before 4 th November, 2024
16.	Process email id to submit Expression of Interest	lokaa.cirp@gmail.com

R. Sadasivan
Ramakrishnan Sadasivan
Resolution Professional

IBBI/IPA-001/IP-P00108/2017-18/10215

AFA No: AA1/10215/02/041024/106057 valid till 04-10-2024.

Reg. address: Old no. 22, New no. 28, Menod Street,

Purasawalkam, Chennai - 600 007

Mobile: 94444 55982

For Lokaa Developer Private Ltd

Date: 6th August, 2024, Place: Chennai



FORM G
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Ramakrishnan Sadasivan Resolution Professional IBBI/IPA-001/IP-P00108/2017-18/10215 AFA No: AA1/10215/02/041024/106057 valid till 04-10-2024. Reg. address: Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai - 600 007 Mobile: 94444 55982 For Lokaa Developer Private Ltd Date: 6th August, 2024, Place: Chennai	